

	Commissioner.												
3	Amit Kumar Singh Deputy Commissioner of Income Tax (TDS) Cir-1(2)	03.10.2025	Rs. 322861277 (TDS demand for 2016- 2021)	Rs. 322861277 (TDS demand for 2016- 2021)	Unsecured Other creditors (Government Claim)	-	-	-	-	-	-	-	Email is sent to the claimant for filling claim in appropriate form F.
4	Assistant Commissioner of Income Tax	03.09.2025	Rs. 3,29,26,931 (For AY 2022-23, above demand raised vide order under section 143(3) r.w.s 144 of the Income Tax Act, 1961.	Rs. 3,29,26,931 (For AY 2022-23, above demand raised vide order under section 143(3) r.w.s 144 of the Income Tax Act, 1961.	Unsecured Other creditors (Government Claim)	-	-	-	-	-	-	-	Email is sent to the claimant for filling claim in appropriate form F.
5	Imperial Heights Tower "C" Co-operative Housing Society Limited	17.09.2025	Rs.36,18,27,173/- (Rupees Thirty-Six Crore Eighteen Lakh Twenty-Seven Thousand and One Hundred and Seventy-Three Only). (The claim is towards breach of contract , Maintenance charges collected	NIL	Other creditor	-	-	-	-	-	Rs.36,18,27,173	-	The claim is rejected as it is a disputed claim and hence not admitted.

			by builder, lease rent as per MCGM and property tax on flats still in the possession of corporate debtor)										
6.	Brihanmumbai Electric Supply & Transport Undertaking (BEST)	04.09.2025	Total Amount due as on 22.04.2025 is Rs.164,38,36,179/- (Rupees One Hundred and sixty-four crores Thirty-Eight lakhs Thirty-Six Thousand One Hundred Seventy-Nine only).From two Contracts relating to Two different projects as follows: Oshiwara Project:The total amount of debt due as on 22.04.2025 and payable by the Corporate Debtor i.e. Epitome Residency Private Ltd. to the Operational Creditor is Rs.	Total Amount due as on 22.04.2025 is Rs.164,38,36,179/- (Rupees One Hundred and sixty-four crores Thirty-Eight lakhs Thirty-Six Thousand One Hundred Seventy-Nine only).From two Contracts relating to Two different projects as follows: Oshiwara Project:The total amount of debt due as on 22.04.2025 and payable by the Corporate Debtor i.e. Epitome Residency Private Ltd. to the Operational	Other creditor	-	-	-	-	-	-	-	-

			+ Delayed payment of Interest on non refundable premium + Rental for Tower A +Penalty	Thousand Seven Hundred Sixty- One only]. + Delayed payment of Interest on non refundable premium + Rental for tower A +Penalty									
7.	Mrs. Sushma Kaul Ravi.	03.11. 2025	Rs. 18,16,101 alongwith Interest calculated at present SBI MCLR i.e.7.3% + 2% from the date at which payment became due till date of initiation of CIRP.	Rs. 18,16,101	Other Creditor	-	-	-	-	-	Interest calculated at present SBI MCLR i.e.7.3% + 2% from the date at which payment became due till date of initiation of CIRP	-	Only Principal amount has been accepted.
8	Ashok Panjabi	08.11. 2025	RS. 403553	Rs. 403553	Other Creditor	-	-	-	-	-	-	-	-
9	Mr. Chetan Kamat and Mrs. Alina Kamat	16.12. 2025	Total = Rs.3,10,97,980.29 (A+B+D+E+F) A. Amount paid to Wadhwa Group Holdings Pvt Ltd i.e. predecessor in	Total = Rs.16,15,180 A. Amount paid to Wadhwa Group Holdings Pvt Ltd i.e. predecessor	Other Creditor	-	-	-	-	-	Rs. 29,482,800. 29	-	Only Principal amount, GST, MVAT and TDS amount has been accepted.

